

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) At present four reactors are in advanced stage of construction - Kakrapar Atomic Power Project (KAPP) 3&4 (2X700 MW) at Kakrapar, Gujarat and Rajasthan Atomic Power Project (RAPP) 7&8 (2X700 MW) at Rawatbhata, Rajasthan. One reactor, Kudankulam Nuclear Power Plant (KKNPP)-2 (1000 MW) at Kudankulam, Tamil Nadu is presently generating infirm (non-commercial) power and is expected to start commercial operation in this financial year. In addition, work has commenced on four more reactors - KKNPP 3&4 (2X1000 MW) at Kudankulam, Tamil Nadu and Gorakhpur Haryana Anu Vidyut Pariyojna (GHAVP) 1&2 (2X700 MW) at Gorakhpur, Haryana. Prototype Fast Breeder Reactor (PFBR) (500 MW) is under commissioning.

(b) Yes, Sir. Public hearing was held in case of each of the projects as a part of the process of obtaining environmental clearance prior to the start of work.

Power from PFBR Kalpakkam to Tamil Nadu

2566. DR. R. LAKSHMANAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government would come forward to enhance the allocation of power to State of Tamil Nadu from Prototype Fast Breeder Reactor (PFBR) at Kalpakkam in Tamil Nadu from the current level of 151.8 MW to 200 MW; and

(b) if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) and (b) Power from Central Generating Stations is allocated to beneficiary States/Union Territories of the region in accordance with formula for allocation of power which is being treated as guidelines from April, 2000. Accordingly, Ministry of Power vide No. 18/1/2003-S.Th dated 12.05.2014 allocated firm share of 151.8 MW to Tamil Nadu. In case, any beneficiary State/UT surrenders its power, the same is allocated amongst the willing States/UTs of that region.

Reduction in Central funds

2567. DR. K. V.P. RAMACHANDRARAO: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) whether there is any reduction in receipt of Central funds for the development of North Eastern Region due to rationalisation of centrally sponsored schemes, if so, the details thereof; and

(b) details of funds received from Government during the last five years under various schemes, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (DR. JITENDRA SINGH): (a) There is no reduction in budgetary allocation to the Ministry of Development of North Eastern Region.

(b) The details of scheme-wise allocation made by the Ministry of Development of North Eastern Region during the last five years are given in the Statement.

Statement

Details of scheme-wise allocation of funds from 2012-13 to 2016-17 for North Eastern Region during the last five years

(₹ in crore)

Plan Schemes	BE 2012-13	BE 2013-14	BE 2014-15	BE 2015-16	BE 2016-17
1	2	3	4	5	6
NLCPR	879.00	948.00	948.00	970.00	695.00
North Eastern Council (NEC) Plan Scheme					
Schemes of NEC (Rev.): MH-2552	108.00	73.00	143.00	140.00	450.00
NEC -Special Development Project (Revenue): MH 3601	583.00	640.00	582.00	600.00	300.00
Scheme of NEC (Capital): MH- 4552	79.00	57.00	45.00	33.00	50.00
TOTAL NEC PLAN SCHEME	770.00	770.00	770.00	773.00	800.00
North East Development Finance Corporation Ltd. (NEDFi)	60.00	60.00	60.00	30.00	75.00
Advertising and Publicity	7.00	7.00	7.00	10.50	73.00
Capacity Building and Technical Assistance	20.00	20.00	20.00	16.00	
NER Livelihood Project [NERLP]	35.00	30.00	30.00	15.00	150.00
NE States Road Investment Programme [NESRIP]	45.00	45.00	45.00	24.50	150.00
NESRIP Project Management Unit	2.00	2.00	2.00	0.50	2.00

1	2	3	4	5	6
Consultancy, Monitoring, Third party evaluation charges under					
NLCPR Scheme	1.00	2.00	2.00	5.00	5.00
Organic farming in NE States	0.00	0.00	100.00	125.00	0.00
NE Road Corporation	0.00	0.00	200.00	225.00	0.00
NLCPR Central	36.00	62.00	72.00	90.00	200.00
NE Road Sector Development Scheme Programme	0.00	0.00	0.00	0.00	150.00
Special Package for BTC	50.00	60.00	50.00	50.00	50.00
Karbi Anglong (KAATC)	0.00	0.00	0.00	0.00	30.00
Special Package for Dima Hasao (DHATC)	0.00	0.00	0.00	0.00	20.00
TOTAL PLAN	1905.00	2006.00	2306.00	2334.50	2400.00
Scheme under SIDF	170.00	170.00	170.00	170.00	170.00

Desalination of sea water

2568. SHRI D. KUPENDRA REDDY: Will the Minister of EARTH SCIENCES be pleased to state:

- (a) whether Government is aware that desalination of sea water is possible on a large scale;
- (b) if so, the details of cost involved in desalination of specific quantity of sea water;
- (c) the desalination plants established and functioning in the country, State/UT-wise;
- (d) whether Government proposes to take up large scale desalination of sea water to meet the drinking and irrigation requirements of coastal India; and
- (e) if so, the details thereof, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI. Y. S. CHOWDARY): (a) Yes, Sir.

(b) The cost per litre of desalination would depend on the technology used and cost of electricity which varies from place to place. According to the cost estimates made